

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

COMP.APPL(IBC)/45(CH)2020
In
CP(IB) No. 249/Chd/Hry/2018
(Disposed of)

IN THE MATTER OF

Sonkamal Enterprises Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

DLA Industries Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 27.05.2024

Since the Hon'ble Member (Judicial) is on leave, hence the matter is adjourned to 11.06.2024.

Sd/-

Court Officer